

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 243
IB-500/ND/2023

IN THE MATTER OF:
HDFC Bank Ltd.

... **Applicant/Petitioner**

Versus

Feedback Energy Distribution Company ...
Ltd.

Respondent

Under Section: 7 of IBC, 2016

Order delivered on 10.11.2023

CORAM:
SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent : Mr. Vipul Wadhwa Adv.

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 30.11.2023.

Sd/-
(COURT OFFICER)